year, 1977-78 [Placed in Library. See No. LT-4475/79].

(3) A copy each of the following papers (Hindi and English versions);

(a) (i) Annual Report of the Board of Apprenticeship Training (Northern Region) Kanpur, for the year 1977-78 alongwith the Audited Accounts.

(ii) Review by the Government on the working of the Board of Apprenticeship Train-ing (Northern Region) Kanpur, for the year 1977-78. [Placed in Library, See No. LT-4476/791.

(b) (i) Annual Report of the Board of Apprenticeship Training (Westrn Regionl), Bombay, for the year 1977-78 alongwith the Audited Accounts.

(ii) Review by the Government on the working of the Board of Apprenticeship Training (Western Region), Bombay, for the year 1977-78. [Placed in Library. See No. LT-4477/79].

NOTIFICATIONS UNDER ESSENTIAL COM-MODITIES ACT, 1955, JUTE (LICENSING AND CONTROL) ORDER, 1961, REVIEW ON AND ANNUAL REPORT OF KHADI AND VILLAGE INDUSTRIES COMMISSION ACT, 1956 AND STATEMENT FOR DELAY.

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to lay on the Table-

(1) A copy of the Imported Cement Control (Second Amendment) Order, 1979 (Hindi and English versions) published in Notification No. S. O. 241(E) in Gazette of India dated the 3rd May, 1979, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-4478/79].

(2) A copy of Notification No. S. O. 260(E) (Hindi and English versions) published in Gazette of India dated the 7th May, 1979 regarding the minimum prices of jute and mesta of different varieties and

grades for purchase and sale in different areas during the season 1979-80 issued under the Jute (Licensing and Control) Order, 1961. [Placed in Library. See No. LT-4479/79].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1977-78 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act. 1956 alongwith Statistical Statement.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Khadi and Village Industries Commission, Bombay, for the year 1977-78.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the above documents. [Placed in Library. See No. LT-4480/79].

REVIEW ON AND ANNUAL REPORT OF GLASS BHARAT OPHTHALMD LTD., DURGAPUR FOR 1977-78 AND A STATE-MENT FOR DELAY.

THE MINISTER OF STATE IN MINISTRY OF INDUSTRY THE JAGDAMBI PRASAD (SHRI YADAV): On behalf of Shrimati Abha Maiti. I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:---

(i) Review by the Government on the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1977-78.

(ii) Annual Report of the Bharat Ophthalmic Glass Limited 1977-78 Durgapur, for the year alongwith the Audited Accounts and the comments of the Compt-Auditor Genera roller and thereon.